T.P. No. 85/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 182/2006 in C.A. No. 313/2006 (Old)

Coram:

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.12.2017</u>

Name of the Company:

Sunish Chandrakan Parikh.

Gujarat Investment Trust Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. PAVAN S. GODIANACA ADVOCATE PETITIONER Muchierunh

On call learned Advocate Mr. Pavan Godiawala found absent though he has signed attendance sheet. None present for OL. None Yes present for RD.

List the matter on 16.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 4th day of December, 2017.